

(b) A statement indicating the salient features is placed on the table of the Sabha. [Placed in Library. See No. LT-1689/63].

(c) Detailed instructions on the lines indicated against (b) above have already been sent to States who are taking necessary action.

Boeing Service to Madras

*590. **Shri P. K. Deo:** Will the Minister of Transport be pleased to state:

(a) whether Boeing Service is to be extended to Madras; and

(b) if so, when and the outlines thereof?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) and (b). The first Boeing service through Madras Airport was operated by Air-India on 2nd July, 1963 on the route Bombay-Madras-Singapore-Perth-Sydney.

Dhaleswari River

*593. { **Shrimati Jyotsna Chanda:**
Shri N. R. Laskar:

Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 1094 on the 30th April, 1963 and state:

(a) whether the scheme sent by the Assam Government to make river Dhaleswari in Mizo hill navigable, has since been considered; and

(b) if so, the result thereof?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) and (b). The scheme is still under consideration.

चीनी का एक राज्य से दूसरे राज्य में लाना
ले जाना

*५९४. { श्री ओकारलाल बेरवा :
श्री माते :

क्या खाद्य तथा कृषि मंत्री यह बनाने
की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार ने एक राज्य से दूसरे राज्य में चीनी के लाने ले जाने पर प्रतिबन्ध लगा दिया है ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) चीनी के अतिरिक्त अन्य किन वस्तुओं पर ऐसा प्रतिबन्ध लगाया गया है ?

खाद्य तथा कृषि मन्त्रालय में उपमन्त्री (श्री अ० म० यामस) : (क) जी हां ।

(ख) यह मुनिश्चित करने के लिए कि विविध राज्यों को अलाट किया गया शर्करा का कोटा उन्ही राज्यों में स्थानीय उपभोग के लिए रह सके ।

(ग) खाण्डसारी, मिथी, बृग, बतया मृटिया, शुगर क्यूवज तथा अन्य विशेष प्रकार की शर्करा जैसे दानेदार शर्करा इत्यादि ।

Book Parcels

*595. { **Shri Jedhe:**
Shri Sidheshwar Prasad:

Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether Government are aware that huge loss has been sustained by the book-sellers of Delhi on account of the damage done to the consignments of books received from foreign countries due to careless handling and sorting of the parcels, by the postal authorities at Delhi recently;

(b) if so, the particulars thereof;

(c) whether its causes have been enquired into; and

(d) the steps being taken by Government to avoid the recurrence of such incidents?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) and (b). It is a fact that a number of foreign mail bags

containing books was exposed to the weather but the extent of loss sustained by the booksellers of Delhi is not known.

(c) Yes.

(d) Strict instructions have been issued to the Heads of P & T Circles to ensure that mails are given adequate protection, particularly during the rainy weather.

I.A.C. Fokker Friendship Flight

*596. **Shri Karni Singhji:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that on I.A.C. Fokker Friendship flight from Bombay to Delhi via Ahmedabad and Jaipur on 23rd August, 1963, the under-carriage of the aircraft got stuck resulting in the aircraft having been flown wheels down all the way to Delhi; and

(b) whether Government contemplate to set up an enquiry in the present case; and

(c) the steps Government propose to take to avoid such incidents in future?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) to (c). Indian Airlines Corporation Fokker Friendship aircraft VT-DOJ operating from Bombay to Delhi on 23rd August, 1963, flew with the undercarriage down between Jaipur and Delhi as the pilot was not sure about the gear retraction. Flying with the undercarriage in the "down" position is perfectly safe and permissible provided the speed limitation is not exceeded. The incident is being investigated by the Corporation.

National Highways

{ **Shri Yashpal Singh:**
Shri Warrior:
Shri Vasudevan Nair:

*598. { **Shri M. N. Swamy:**
Shrimati Savitri Nigam:
Shri Hem Raj:
Shri Indrajit Gupta:

Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the Transport Development Council has recommended that the State Governments should be authorised to issue regular permits for the operation of a limited number of trucks on national highways; and

(b) if so, whether any State Government have so far implemented the decision?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur):

(a) The Inter-State Transport Commission recommended the grant of regular public carrier permits on four long-distance inter-State trunk routes. The Transport Development Council, at its fourth meeting held in April, 1963, took note of the recommendation with approval.

(b) The information is being collected.

Box Type Wagons

*599. **Shri Subodh Hansda:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the fact that lesser quantity of coal is carried by the box-type wagons;

(b) whether this is one of the reasons for the wagons being disliked by the businessmen as well as consumers; and

(c) if so, the steps being taken in the matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Under-loading in some cases has been reported.

(b) No, Sir, as steps have already been taken to eliminate under-loading of BOX wagons.